



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/392/2018	NABA KUMAR NATH Versus SUNIL THAKURIA	MR A C ROY MR. N N JHA	
2	I.A.(Civil)/1127/2022 in RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH	MR D CHAKRABORTY
	WITH RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH MR. R SARMA MR D K DAS	MS. R CHOUDHURY (r-1,2,9)) MS S S ZIA (r-1,2) MR D. CHAKRABORTY (r-1,2)
	WITH I.A.(Civil)/1128/2022 in RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH	MR D CHAKRABORTY
3	MC/17/2023 in RSA/132/2009	SUBRATA CHATTERJEE and ANR Versus ON DEATH OF ABANI DUTTA HIS LEGAL HEIR RATAN DUTTA,	MR.B K JAIN	MR. C K S BARUAH
4	RSA/121/2023 CAVT. NO.03382/023,	TOMSER ALI AND 3 ORS. Versus FAZAR ALI AND 11 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS S.S.YASMIN MR N ZAMAN	MR. A R SIKDAR (r-1 to 7) MR A HUSSAIN (r-1 to 7) MR. R BARUAH MR. A IKBAL J U AHMED (r-1 to 7) MR. S I TALUKDAR(r-1 to 7) MR S A REEYAZ (r-1 to 7) FOR CAVEATOR
5	WP(C)/1228/2024	SWAPAN KUMAR BHOWMICK Versus THE STATE OF ASSAM AND 10 ORS B	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 29/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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12)	MS. D GHOSH	28-05-2024	To	04-06-2024
13)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
14)	MS. S SARMA	29-05-2024	To	15-06-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5405/2020	BISWAJIT DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. P K DEKA MR. S BISWAS	SC, PNRD
2	WP(C)/5575/2020	LILA SARMAH Versus UNION OF INDIA AND 4 ORS.	MR. M SAIKIA	MRS. R BORAH MR. K GOGOI MR. D BORAH MR. D N BORAH N CHAUDHURY ASSTT.S.G.I.
3	WP(C)/5687/2020	CHAMPOK KUMAR DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH	SC, HIGHER EDU
4	WP(C)/5779/2020	MOHAMMAD SIDDIQUI ISLAM Versus THE UNION OF INDIA AND 2 ORS.	MR. K A MAZUMDER MR A K AZAD	MR. K GOGOI ASSTT.S.G.I.
5	WP(C)/5789/2020	BAKUL BORUAH AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MS B DAS MR R SARKAR	ASSTT.S.G.I.

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/3345/2019 in MACApp./12376/2019	SRI SANWARMAL SWAMI Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 4 ORS	MR. S R GOGOI MR H BARUAH	MS. R D MOZUMDAR (R-1) MR. A DUTTA MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1) MRS. P M DUTTA
	WITH MACApp./12376/2019 (Filing Number)	SRI SANWARMAL SWAMI Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 4 ORS		
2	MACApp./81/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI SUJAN PAUL and 3 ORS	MS.R D MOZUMDAR MR.S P SHARMA MS. C MOZUMDAR	MR. R GOSWAMI (R4)
	WITH I.A.(Civil)/498/2020 in MACApp./81/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI SUJAN PAUL and 3 ORS	MS.R D MOZUMDAR MR.S P SHARMA MS. C MOZUMDAR	
3	I.A.(Civil)/329/2020 IN RSA 46/2004(D/O) in Review.Pet./66/2018	ON THE DEATH OF PURNARAM NATH Versus ON THE DEATH OF GOPAL NATH	MD. M H CHOUDHURY MRS. L N CHOUDHURY	
	WITH Review.Pet./66/2018	ON THE DEATH OF PURNARAM NATH HIS LEGAL HEIRS - SHRI DEEPAK NATH and 6 ORS Versus SRI GOPAL NATH and 2 ORS	MD. M H CHOUDHURY MS.L N CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR. D C MAHANTA MR. T J MAHANTA (R2,R3) MS. P BHATTACHARYA (R2,R3) MR. A BORUA (R2,R3)
4	I.A.(Civil)/2019/2023 in MACApp./2706/2023	ORIENTAL INSURANCE COMPANY LTD. Versus RAMESH HASNU AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. J LASKAR (R-5,6) MR. RASHIDUL ISLAM (R-5,6)
	WITH MACApp./2706/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus RAMESH HASNU AND 5 ORS. H	MS. R D MOZUMDAR	
5	I.A.(Civil)/3847/2023 in MACApp./14976/2023	ORIENTAL INSURANCE CO. LTD. Versus JONAKI MINJ AND 4 ORS.	MR SISHIR DUTTA	MR. N BORUAH (R-2,3,4) MR S ARAFAT (R-2,3,4)
	WITH MACApp./14976/2023 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus JONAKI MINJ AND 4 ORS. F	MS. M CHOUDHURY	

WITH
[I.A.\(Civil\)/14978/2023](#)
(Filing Number)

ORIENTAL INSURANCE CO. LTD
Versus
JONAKI MINJ AND 4 ORS. F

MS. M CHOUDHURY

WITH
[I.A.\(Civil\)/14979/2023](#)
(Filing Number)

ORIENTAL INSURANCE CO. LTD
Versus
JONAKI MINJ AND 4 ORS. F

MS. M CHOUDHURY

6 [I.A.\(Civil\)/833/2024](#)
in MACApp./2661/2024

GEETA CHETRY AND ANR.
Versus
THE DIVISIONAL MANAGER AND 3 ORS.

MR. M MORE
MR. S NAG
MR. N D SARMA

MR T KALITA (R-3,4)
MR. A KAKATI (R-3,4)

WITH
[MACApp./2661/2024](#)
(Filing Number)

GEETA CHETRY AND ANR
Versus
THE DIVISIONAL MANAGER, NEW INDIA
ASSURANCE CO. LTD AND 3 ORS F

MR. S NAG

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